

**GOVERNMENT OF INDIA
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION**

**LOK SABHA
UNSTARRED QUESTION NO. 4500
TO BE ANSWERED ON 30.03.2022**

POLICY OF DATA SHARING

4500. SHRI RITESH PANDEY:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Government is in possession of any data of different State Governments on Sustainable Development Goals;

(b) if so, the details thereof;

(c) whether the committee has recommended changes in the policy of data sharing and if so, the details thereof;

(d) whether the Government proposes to frame a policy to share data, doing away with the existing means that would centralise database on different variables with the cross bifurcation of caste groups; and

(e) if so, the details thereof including the mode of dissemination of data?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS [RAO INDERJIT SINGH]

(a) & (b): Ministry of Statistics and Programme Implementation, on the basis of latest data provided by the data source Ministries/Departments, publishes annual progress report for Sustainable Development Goals (SDGs) - National Indicator Framework, which includes time series data for all SDGs including

disaggregated data up to State/UT level, wherever available. The report is available on Ministry's website.

(c) to (e): The National Data Sharing and Accessibility Policy (NDSAP) was released in 2012 and is applicable to all data and information created, generated, collected and archived using public funds provided by the Government of India directly or through authorized agencies by various Ministries/ Departments/ Organizations/ Agencies and Autonomous bodies. In accordance with NDSAP, the Ministry has published Guidelines for Statistical Data Dissemination in 2019.
